IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-113-2020

Timotio Fernandes & Anr.

... Petitioners

Versus

Marilyn Sheryl Carvalho Afonso & Anr. ... Respondents

Ms. K. Govekar, Advocate for the Petitioners.

Coram:- DAMA SESHADRI NAIDU, J. Date:- 30th July 2020

P.C. :

Issue notice to the respondents, returnable on 06.08.2020.

2. The petitioners' counsel is permitted to take out private notice to the respondents, among other modes, through email as well, if the details are available.

DAMA SESHADRI NAIDU, J.

NH